

tendent of the District Jail who is also looking after the maintenance of the entire building of the Cellular Jail, is shifted to the proposed new jail complex.

5. The Andaman & Nicobar Administration have brought out a booklet on the Cellular Jail National Memorial setting out history and highlighting its significance. The booklet is already being distributed through usual publicity media employed by the Andaman & Nicobar Administration to convey information about these Islands.

6. The estimated cost of constructing a new jail complex so as to vacate Wing No. I of the Cellular Jail is Rs. 1.63 crores. The financial implications of implementing the other suggestions have not been worked out.

News item captioned "Big racket in Steel unearthed"

2403. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned 'Big racket in steel unearthed' appearing in the 'Times of India', New Delhi dated the 5 April, 1981 ;

(b) if so, the broad details of the organised racket and his reaction thereto ; and

(c) the action taken or proposed to be taken against the delinquent firms and officers of the Delhi State Industrial Development Corporation involved ?

**THE MINISTER OF STATE
IN THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA) :**

(a) Yes, Sir.

(b) According to a report received from the Delhi Administration, the

Special Cell of New Delhi District Police arrested one Shri Kashmiri Lal outside the office premises of the Delhi State Industrial Development Corporation on 10-3-1981 and also registered a criminal case u/s 420/468/471 IPC at P.S. Connaught Place.

(c) After investigation the police informed the Delhi State Industrial Development Corporation that the said case has been treated as untraced. The police have not suggested any action against anyone.

Protest by Cusus Employees Regarding Computerisation of Data Processing Department

2405. SHRI GHINTAMANI JENA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the census employees are strictly against the computerisation of the Data Processing Department as it would lead to large scale retrenchment and affect the promotional aspects of the regular staff of the department ; and

(b) if so, the reaction of Government in this regard ?

**THE MINISTER OF STATE
IN THE MINISTRY OF HOME
AFFAIRS (SHRI YOGENDRA
MAKWANA) (a) and (b).** Apprehensions regarding retrenchment and erosion of promotional opportunities have been expressed by All India Federation of Census Employees but the scheme of computerisation of Census Data envisages creation of a large number of personnel to act as Operators, Supervisors, etc. and to the extent the Census employees possess the requisite educational qualification and experience, they will be considered for appointment to these posts. There is, therefore, no question of retrenchment or loss of